

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

111. IA/1519/2024 IN C.P. (IB)/1135(MB)2021

IN THE MATTER OF

State Bank of India

VS

Shri Tradco Deesan Private Limited

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 10.05.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the RP: Animesh Khandelwal (VC)

For the Respondent:

ORDER

I.A. 1519/2024

Notice of Motion. Registry as well as Applicant are directed to issue notice to the Respondent. The Applicant shall file service affidavit along with copy of notice sent to the Respondent, original postal receipt, track report/ acknowledgements, email etc, at least two days before the next date of hearing. Registry is also directed to submit service report along with copy of notice sent to the Respondent, postal receipt, track report/acknowledgement.

Upon service, the Respondents are directed to file the reply before the next date of hearing, by serving an advance copy to the Counsel for the Applicant.

Adjourned to **14.06.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

209. IA/5615/2023 IA/1233/2024 IN C.P. (IB)/1135(MB)2021

IN THE MATTER OF

State Bank of India

VS

SHRI TRADCO DEESAN PRIVATE LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 10.05.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant in IA/1233/2024: Adv. Rohit Gupta (PH)

For the Respondent in IA/5615/2023: Adv. Rohit Gupta (PH)

For the RP in both I.A.: Animesh Khandelwal (VC)

ORDER

I.A. 5615/2023

The Ld. Counsel for the Respondent has provided the information being sought by the RP. The Ld. Counsel for the Respondent undertakes to supply the copy of the information to the Counsel for the RP as well. The Ld. Counsel for the RP is directed to seek appropriate instructions. Adjourned to **06.06.2024**.

I.A. 1233/2024

Adjourned to **14.06.2024**.

Sd/-

MADHU SINHA
Member (Technical)
Shubham

Sd/-

REETA KOHLI
Member (Judicial)